

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL Nos. 152 of 2011 &
15 of 2012**

Dated: 13th March, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Kumaon Garhwal Chamber of Commerce ... Appellant(s)
Versus**

**Uttarakhand State Electricity Regulatory
Commission & Anr.Respondent(s)**

Counsel for the Appellant(s): Mr. M.L. Lahoty,
Ms. Gargi Bhatta Bharali

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan &
Ms. Richa Bharadwaja for R.1
Mr. Pradeep Misra for R.2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **03.04.2012.**

**(Rakesh Nath)
Technical Member
TS/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**